

Public agitations and facts being considered afresh, there should be no re-issue of clearances. People expect Government would reject such toxic projects violating laws in public interest. It is not a good practice to give permission to such projects and then await public reaction. There is no doubt that if Ministry of Environment and Forests tries to revive this project, there will be violent agitations. I appeal to the Government of India to announce that this mega power plant at Sompeta is rejected. This assurance is urgently needed as tension is building up in Sompeta and there is grave insecurity as private sectors interests are preparing threatening postures against the fishermen and farmers. Thank you.

#### **Demand to restore the emergency quota in trains plying through Bihar**

**श्री राम कृपाल यादव** (बिहार) : उपसभापति जी, अभी ऐसा समाचार आया है कि रेल मंत्रालय ने बिहार आने-जाने वाली सभी गाड़ियों में आपातकालीन आरक्षण कोटे (EQ) को घटाकर आधे से भी कम कर दिया है। समाचार के अनुसार 2394 संपूर्ण क्रांति में 60 से घटाकर 24, सम्पर्क क्रांति में 52 से घटाकर 30, श्रमजीवी में 40 से घटाकर 24, वैशाली में 42 से घटाकर 24, विक्रमाशिला में 40 से घटाकर 24 आदि इसके कुछ द्रष्टांत हैं। बिहार की सभी गाड़ियों में प्रतिदिन बहुत ज्यादा भीड़ रहती है। EQ के द्वारा VVIP से कुछ राहत दी जा रही थी, वह भी अब समाप्त कर दी गई है। बिहार के लोगों के साथ यह अन्याय हो रहा है। पूर्व रेल मंत्री जी द्वारा चालू की गई योजनाओं पर कुछ कार्य नहीं हो रहा है। अतः मैं सरकार से निवेदन करता हूँ कि बिहार के लिए स्वीकृत परियोजनाओं और EQ को पुनः बहाल किया जाए, सभी परियोजनाओं पर तीव्र गति से काम हो और इनके लिए पर्याप्त बजट का प्रावधान किया जाए।

#### **Need for easy access to higher education for every citizen of the country**

**DR. JANARDHAN WAGHMARE** (Maharashtra): Sir, education for whom and education for what? These are the two most important and crucial questions. 'Education for all' is the answer to the first question. This is the national policy on education. Education for life is the answer to the second question. The right of children to free and compulsory education is a Fundamental Right now. It has put education into action. But this right is continued only to elementary education, for children in the age group of 6-14 years. The elementary education is not enough to develop the